

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2312

ANSWERED ON:08.12.2005

PERMISSION TO PRIVATE AIRLINES FOR PURCHASE OF AIRCRAFT

Patil Shri Balasaheb Vikhe

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Government is encouraging the existing private domestic airlines to purchase aircraft;
- (b) if so, the details of permissions granted to the existing private domestic airlines for purchase of aircraft during the last one year, airlines-wise; and
- (c) the details of pending applications for clearance for new schedule airlines and the reasons for delay in granting NoCs to new players in the aviation sector?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)and(b):- During the last one year approval has been granted to the following private airlines for purchase of aircraft :

S.No.	Airlines	No. of Aircraft.
1	M/s Jet Airways	10
2	M/s Air Sahara	12
3	M/s Deccan Airlines	11
4	M/s Kingfisher Airlines	09
5	M/s Spice Jet	05
6	M/s Paramount Airways	01
7	M/s Go Airlines	03

(c):- Requests from M/s Magic Airlines, M/s Mukti Airways, M/s Skyking Aviation and M/s Mega Airways are pending for issue of NOC to operate Scheduled Air Transport Services. These requests are pending for want of Security clearance and decision on Status of investment by PIO in FDI.